

DIVISION BENCH  
COURT - II

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1520(KB)2019  
COMP.APPL/256(KB)2020, COMP.APPL/27(KB)2020,  
IA(COMPANIES.ACT)/56(KB)2022, COMP.APPL/833(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>ARCHANA SWAIKA AND ANR. VS PIYUSH PROJECTS PRIVATE LIMITED AND ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. None for the parties.
2. List the matter stands adjourned to **05.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**